

Y

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order from 01/08/2017 to 04/08/2017

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
FINAL ORDER					
1					
2					
3		NIL			
4					
5					

Misc. Orders


1	C/53685/2015-CU[DB]	C/ROA/50343/2017	MO/50399-50400/2017	24/07/2017	02/08/2017
2	C/51032/2017-CU[DB]	C/COD/50525/2017	MO/50414/2017	26/07/2017	04/08/2017
3	C/50755/2017-CU[DB]	C/MISC/50391/2017	MO/50415/2017	26/07/2017	04/08/2017
4	C/50851/2017-CU[DB]	C/COD/50429/2017	MO/50416/2017	26/07/2017	04/08/2017
5	C/51765/2015-CU[DB]	C/ROA/50321/2017	MO/50442/2017	01/08/2017	02/08/2017
6	ST/50477/2017-CU[DB]	ST/MISC/50407/2017	MO/50432/2017	27/07/2017	02/08/2017

Interim Order

1	C/593/2008	IO/63-65/2017		01/08/2017	02/08/2017
---	------------	---------------	--	------------	------------

Kind Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.


Deputy REGISTRAR

